

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

MA 579 of 2002
(OA 220 of 1996)

Present : Hon'ble Mr. S. Biswas, Administrative Member
Hon'ble Mr. A. Sathath Khan, Judicial Member

C. L. W.

- VS -

Alokesh Saha

For the Applicant : Mr. K. Sarkar, Counsel

For the Respondents: Mr. A.K. Roychowdhury, Counsel
Mr. D.P. Bhattacharjee, Counsel

Date of Order: 24-04-2003

ORDER

MR. A.SATHATH KHAN, JM

The Ld. Counsel for the respondent in MA (applicant in OA) submitted that the official respondents have complied with the order of this Tribunal dated 18-6-2002 by passing a speaking order. Hence, the present MA for extension of time to comply with the order of this Tribunal has become infructuous. Accordingly, the MA is dismissed as having become infructuous.



Member (J)



Member (A)

DKN